In the second structure on the north western shelf of Andaman Islands drilling of one well hag been completed but this well was dry.

Land *on* lease for petro! pump by Bharat Petroleum

- 628. SHRI KALRAJ MISHRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be
 ■>leased to state:
- (a) whether it is a fact that the .harat Fetrolexun had taken on lease *SI* Chinora, Taluka Wai-ora, District Chandrapur (Maharashtra) for the petrol pump in 1965_ for a period of 20 years;
- (b) if so, whether there is any dispute regarding the arrears of rent and the matters incidental thereto;

(c) whether such a dispute is pending since the last 5 years, if so, what are the reasons fop the delay for settlement?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

- (b) No arrears of rent remain unpaid. In fact Bharat Petroleum CorDoration Limited (BPCL) had sen* the leasosrs a cheque in July 1981 for the period upto and September 1981. Rent is paid by BPCL in advance every quarter.
 - (c) Does not arise in view of (b) above.

Chang;e in accounting procedures to P and T Department

- 629. SHRI KALRAJ MISHRA:: Will the Minister of COMMUNICA TIONS be Dleased ta state:
- (a) whether there is any proposal under Government's consideration to change the pre.sent procedure of accounting and to Set up a new modern procedure to suit requirements of the subscribers and th§ Department of Telephones;

(b) if so, at what stage the said proposal stand at present an by when it is likely to be finalised?

THE MINISTER OF STATE IN* THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) In view of (a) above, this does not arise?

Exemption of postal employees frwii Professional tax

- 630. SHRIMATI VIJAYA RAJE SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that there 3 is a constant demand from the postal * employees that they should be exempted from the professional tax of the State Government;
- (b) if so, since when the demand has been made; and
- (c) what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTJtK. ORAON): (a) Yes, Sir, there have been some "* I demands in the past.

- (b) These demands were first received during 1974-75.
- (c) The demand was examined but not considered justified.

Construction of staff quarters for postal employees of Aurangabad

- 631. SHRIMATI VIJAYA RAJE SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that sanction for the construction of staff quarters for postal employees at Aurangabad was given during 1980—81;

- (b) if so, what is the estimiated amount thereof;
- (c) how many tenements are proposed to be constructed under the project and what is the present progress of the work and the amount spent thereon so far; and
- (d) by when all these staff quarters are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): <a) Yes, Sir.

- (b) Rs. 34,69,300.
- (c) 60 staff quarters are to be constructed. Tenders have been caUed for with the date of opening as 16-9-81. The construction work is yet to start and accordingly no money has been spent so far. These quarters will be shared between the postal telecommunication staff of the department.
- (d) These staff quarters are likely to be completed in 1983-84.

Demand of location of Postal Directorate at AurangabaA

- 632. SHIMATI VIJAYA RAJE SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that there is a long standing demand for a Postal Directorate at Aurangabad in Maharashtra;
- (b) if so, since when this demand is being made and what reasons have been advanced in favour of this demand;
- (c) what action hag been taken by "Government in thig regard;
- (d) whether it is a fact that the Postal Directorate meant for Marathwada has been established and located at Nagpur at a distance of about 7D0 kms. from Aurangabad; and 761 RS-5.

(e) if so, whether Grovemraent propose to reconsider the whole poai-tion; if so,, when?

to Questions

THE MINISTKR OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KAHTIK ORAON): (a) to (c). A demand was made in Februai-y, 1981 for locating the headquarters of one of the Director of Postal Services in Maharashtra Circle Aurangabad. The matter is under examination.

(d) and (e) The posts of director of Postal Services are created on the basis of norms as laid down by the Department. The headquarters of Directors are decided taking into account the operational needs of the Circle. The Director of Postal Services whose, headquarters is at Nagpur also controls Postal divisiong in Marathwada region.

Video recording historic events

- SHRIMATI VIJAYA SCINDIA: Will tht Minister of IN-FORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that Government have received a representation dated the 18th June, 1981 from Shri Arun Deshmukh and sixty-seven others regarding video recording historic events:
- (b) i£ sOj what are the detaUa in this regard; and
- (c) what action Government propose to take in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

- (b) The suggestion is to record on video the complete episodes of Shiv Katha Mala, a Ballad-cum-Lecture series on Shivaji's life which is presented ag a one man show by Baba Saheb Purandara for telecast and archives.
- (c) The suggestion is noted and ia being examined as to whom it can bo